

DR. A. N. BOSE: That was the content of the letter sent by the Chief Minister, West Bengal, to the leaders of the movement which was started by the displaced persons as a protest against their being sent to Dandakaranya.

SHRI MEHR CHAND KHANNA: One statement is' alleged to be about Dandakaranya; the other is a statement alleged to have been made by the Chief Minister of West Bengal that no displaced person from West Bengal will be sent outside West Bengal by force. The policy of the Government has been not to send anybody anywhere by using force.

DR. A. N. BOSE: That brings me to my question, then, what is the policy of the Government with respect to resettlement of these persons who express their unwillingness to go outside the State of West Bengal?

SHRI MEHR CHAND KHANNA: My policy is this that if an undue interest is not taken by certain interested parties in the rehabilitation of displaced persons, I am hoping¹ that a substantial number of them would be willing to go outside West Bengal.

DR. R. B. GOUR: Is it the policy of the hon. Minister to harass these people so much that they desire to go out?

(No reply.)

MR. CHAIRMAN: That will do. Next question.

**1 DACOITS OPERATING ON INDO-WEST
PAKISTAN BORDER**

*128. SHRI MAHESWAR NAIK: Will the PRIME MINISTER be pleased to state:

(a) whether Government's attention has been drawn to the press reports that a large number of cases of dacoity inside the Indian territory on the' West-Pakistan border are committed by gangs of dacoits who have their abode in Pakistan;

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(b) how many such cases were brought to the Government's notice during the last year; and

(c) what effective steps are being taken by Government to reduce the menace and afford security to the people residing in the border areas?

THE DEPUTY MINISTER OF ' EXTERNAL AFFAIRS (SHRIMALC LAKSHMI MENON): (a) and (b). The Government of India are aware that from time to time dacoities are committed in the border areas of Rajasthan by gangs of dacoits taking shelter in Pakistan. Their number in the recent past has not been very large. During 1957 there were only nine important cases of raids by such dacoit gangs.

(c) The Rajasthan Government is taking necessary measures but the terrain along the border is difficult, and it is not an easy task to eliminate border dacoities completely. Also, ■protests have been lodged with the Government of Pakistan to apprehend the culprits.

SHRI MAHESWAR NAIK: Is not an impression gaining ground in the country that all these dacoits have been harboured deliberately on the other side of India?

SHRIMATI LAKSHMI MENON: It is already stated in my answer that they are harboured - by Pakistani people and our attempts to apprehend them through the Pakistan Government have not been successful.

SHRI MAHESWAR NAIK: May I know, Sir, whether the Pakistan authorities are refusing to co-operate with the Government of India?

SHRIMATI LAKSHMI MENON: He is repeating the same question.

SHRI V. C. KESAVA RAO: May I know whether it is a fact that the Pakistan Government is supplying arms- and ammunition to the dacoits?

SHRIMATI LAKSHMI MENON: I do not know whether they are supplying arms and ammunition.

SHRI JASWANT SINGH: Is it true that the transport that these dacoits are supplied with by the Pakistan Government is better than our own Armed Constabulary transport?

SHRIMATI LAKSHMI MENON: The hon. Member knows it better than I do.

SHRI JASWANT SINGH: What is the knowledge of the Government? Because we know to our regret and to our disability that we cannot decide and therefore we know where the shoe pinches. But does the Government know where the shoe pinches, and what action the Government has taken?

SHRI JAWAHARLAL NEHRU: How can Government answer these specific questions about the quality of the transport and who supplied it to the dacoits? Even if some dacoit gang has, let us say, some better conveyance vehicle, we do not know who supplied it to them. We have no information on this subject. It may be, some other dacoit gang in this country supplied it because there are people here who supply them also and get a share of the loot. It may be on the Pakistan side. Generally speaking, it is true that these people have received shelter and encouragement from the Pakistan side, but we cannot specifically say that that Government supplied shelter to them. It may be the local authority or it may be anybody.

SHRI JASWANT SINGH: If a local authority of the Pakistan Government shelters them, then does not the responsibility fall upon the Central Government?

SHRI JAWAHARLAL NEHRU: We have no information.

SHRI TIKARAM PALIWAL: In view of the peculiar situation arising

out of the crimes, does the Government of India bear any part of the expenditure incurred on anti-dacoity operations?

SHRIMATI LAKSHMI MENON: The Rajasthan Government is alive to the problem and every step is taken to ensure that these dacoities do not occur.

MR. CHAIRMAN: He wants to know whether expenditure on the border police is borne partly by the Central Government.

SHRIMATI LAKSHMI MENON: No. By the Rajasthan Government.

SHRI TIKARAM PALI WAL: In view of the meagre resources of the Rajasthan Government and the very large area of the border, are not the Government of India also bound to contribute something towards that?

(No reply.)

REMOVAL OF RESTRICTIONS ON TRAVEL TO AND FROM PORTUGUESE TERRITORIES IN INDIA

•129. SHRI MAHESWAR NAIK: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that travel restrictions to and from Portuguese territories in the Indian sub-continent have been lifted by the Government of India; if so, why; and

(b) whether similar facilities are also afforded by the Portuguese authorities?

THE DEPUTY MINISTER OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON) : (a) Yes, Sir. The Government have during the last few months gradually and substantially relaxed the control of movement of persons between Goa and India. A number of representations were received from Goan leaders and political organisations on this subject. The Government carefully considered these representations and concluded